

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN STARRED QUESTION NO. 3960
TO BE ANSWERED ON 10.08.2018

POCSO E-BOX

3960. SHRI SANKAR PRASAD DATTA :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of complaints received so far through Protection of Children from Sexual Offences POCSO e-Box during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has reviewed the response to POCSO e-Box since its launch;
- (c) if so, the details and the outcome thereof;
- (d) whether the Government has also reviewed the action taken on these complaints in a timely manner; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) The National Commission for Protection of Child Rights (NCPCR) has received 2257 hits through Protection of Children from Sexual Offences (POCSO) e-Box since its inception, i.e., 26th August, 2016 till 27th July, 2018. Out of 2257 hits, 97 complaints have been found relating to child sexual abuse. The State/UT-wise details are given in *Annexure-I*.
- (b) to (e): Under Section 44 of POCSO Act, 2012 NCPCR and State Commission for Protection of Child Rights(SCPCR) are mandated to monitor the implementation of provision of POCSO Act, 2012. The POCSO e-Box functions under the supervision of Member, NCPCR who reviews progress weekly for timely action, due to which 63 out of 97 cases have been disposed off.

Annexure referred to in reply to part (a) of Lok Sabha Un-Starred Question No.3960 for 10.08.2018 regarding "POCSO e-Box" by Shri Sankar Prasad Datta

State/UT-wise details of complaints received through POCSO E-Box w.e.f. 26-08-2016, (i.e., the date of its inception) till 27-07-2018.

Total no. of hits received	-	2257
Total no. of complaints covered under POCSO Act 2012	-	97
Total no. of POCSO complaints disposed of by the Commission	-	63

Sr. No.	Name of State/UT	Total no. of complaints covered under POCSO Act 2012				Total no. of POCSO complaints disposed of			
		2016-2017	2017-2018	2018-2019	Total	2016-2017	2017-2018	2018-2019	Total
1	Andaman and Nicobar Islands		1		1		1		1
2	Andhra Pradesh	2			2	2			2
3	Arunachal Pradesh		1		1				0
4	Assam				0				0
5	Bihar	1	1	5	7	1			1
6	Chandigarh			1	1				0
7	Chhattisgarh				0				0
8	Dadra and Nagar Haveli				0				0
9	Daman and Diu				0				0
10	Delhi	2	6	6	14	2	6	1	9
11	Goa				0				0
12	Gujarat	2			2	2			2
13	Haryana	6	6		12	6	3		9

14	Himachal Pradesh				0				0
15	Jammu and Kashmir				0				0
16	Jharkhand			1	1			1	1
17	Karnataka	1			1	1			1
18	Kerala	1	1		2	1	1		2
19	Lakshadweep				0				0
20	Madhya Pradesh	2		2	4	2		1	3
21	Maharashtra	2			2	2			2
22	Manipur				0				0
23	Meghalaya				0				0
24	Mizoram				0				0
25	Nagaland				0				0
26	Odisha	2	2	1	5	2	1		3
27	Puducherry				0				0
28	Punjab	2	3	1	6	2	2		4
29	Rajasthan	4	2	3	9	4	1		5
30	Sikkim				0				0
31	Tamil Nadu			1	1			1	1
32	Telengana			2	2				0
33	Tripura				0				0
34	Uttar Pradesh	6	9	4	19	5	9		14
35	Uttarakhand	1			1	1			1
36	West Bengal	1	1	2	4	1		1	2
Total		35	33	29	97	34	24	5	63